

**Construction of Divisional Office and Staff Quarters at Rangiya**

1452. SHRI NRIPEN GOSWAMI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the construction work of Divisional office building and staff quarters at newly created Rangiya division has been started;

(b) if so, the details thereof; and

(c) the time by which the above construction work is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) and (b) No, Sir. Since suitable land has not been handed over by State Government.

(c) Not yet fixed due to non-availability of suitable land.

**Setting up of International Airports in five Cities**

1453. DR. ULHAS VASUDEO PATIL: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is a proposal for the setting up of International Airports in five more cities;

(b) if so, the details thereof; and

(c) the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF TOURISM (SHRI ANANTH KUMAR): (a) to (c) The Government has so far approved the corporatisation of existing airports at Mumbai, Delhi, Chennai, Calcutta and the proposed new airport at Bangalore so that they are developed as world class international airports. The Airports Authority of India has invited Expressions of Interest from Financial and Legal Consultants for advising on the various aspects of corporatisation.

**Crash of MIG-21 near Srinagar**

1454. DR. SAROJA V.: Will the Minister of DEFENCE be pleased to state:

(a) whether an Indian Air Force pilot was killed in the crash of his MIG-21 near the tourist resort of Sonamarg in Srinagar in the recent past;

(b) if so, whether any inquiry has been conducted in the crash;

(c) if so, the outcome thereof;

(d) the total loss suffered therefrom; and

(e) the preventive measures being devised to avoid such crashes in future?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) An IAF MIG-21 aircraft crashed near Sonamarg on 7th October 1998 while carrying out a training sortie. The pilot was killed.

(b) and (c) A court of enquiry was ordered to investigate the cause of the accident. It has attributed the cause of the accident as violation of laid down safety margins for operating inside the valley, by the pilot.

(d) The IAF has suffered a provisional loss of about Rs. 10 crores.

(e) The findings and recommendations of the Court of Inquiry are under scrutiny. Necessary preventive measures will be undertaken after finalisation of the court's findings.

**United Nations Population Fund**

1455. DR. T. SUBBARAMI REDDY:  
SHRI M. BAGA REDDY:

Will the Minister of LABOUR be pleased to state:

(a) whether the United Nations Population fund has urged the nations to take advantage of a temporary Bulge over the next two decades in the working age populations;

(b) if so, the steps being taken by the Government to take advantage of the bulge in the working age population between 50 and 65 years;

(c) whether the Government are re-examining the report; and

(d) if so, the steps taken or proposed to be taken in this regard?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA): (a) and (b) the United Nations Population Fund (UNFPA) in the Report titled "State of the World Population 1998" has stated that the lower birth rates in today's developing countries offer the possibility of a demographic bonus in the next 15-20 years, as the "bulge" of young people comes into the work force while fewer children are born. If jobs can be found for them, the